

**R.O.C.No.975-A/2017-J**

**C I R C U L A R**

Smt. S. Ramathilagam, Smt. R. Tharani, Shri P. Rajamanickam, Smt. T.Krishnavalli, Shri R. Pongiappan and Smt. R. Hemalatha, will be sworn-in as Hon'ble Additional Judges of the High Court of Madras, by the Hon'ble The Chief Justice, on Friday, the 1<sup>st</sup> December 2017, at 9.30 a.m., at the Meeting Hall, Additional Library Building, High Court, Madras. After the Swearing-in there will be a **Welcome Address** by the Advocate General, Chairman, Bar Council of Tamil Nadu and Puducherry, Presidents of the Madras High Court Advocates' Association, Madras Bar Association, Women Lawyers' Association, and Law Association, Madras.

//BY ORDER//

**HIGH COURT, MADRAS**  
**DATED: 30.11.2017.**

*R. J. M.*  
30/11/2017  
**REGISTRAR GENERAL**  
4  
30/11

**To**

1. The Advocate General, High Court, Madras.
  2. The Additional Solicitor General, High Court, Madras.
  3. The Additional Advocate General, High Court, Madras (5 Copies)
  4. The Public Prosecutor, High Court, Madras.
  5. The Government Pleader, High Court, Madras.
  6. The Assistant Solicitor General, High Court, Madras.
  7. The Public Prosecutor, Puducherry.
  8. The Government Pleader, Puducherry.
  9. The Chairman, Bar Council of Tamil Nadu & Puducherry, Chennai.
  10. The President and Secretary:
    - a. The Madras High Court Advocates' Association, High Court, Madras.(4 copies)
    - b. The Bar Association, High Court, Madras.
    - c. The Women Lawyers' Association, High Court, Madras. (4 copies)
    - d. The Law Association, City Civil Court, Madras (4 copies)
  11. The State Member, Bar Council of India, Chennai-1.
  12. The Vice-Chairman, Bar Council of Tamil Nadu & Puducherry, Chennai.
  13. All the Law Officers in the City including Official Assignee and the Administrator General and Official Trustee, High Court, Madras.
  14. All the Officers, High Court, Madras and High Court of Madras, Madurai Bench.
  15. All the Heads of Sections, High Court, Madras and High Court of Madras, Madurai Bench.
  16. The Overseers, Seargents and the Court Keepers, High Court, Madras and Madurai Bench.
  17. The Editor: The Hindu, The Indian Express, Dhinamalar, Dhinamani, Dhinakaran, Malai Malar, Malai Murasu, Thinathanthi, P.T.I., U.N.I., The Times of India and Enadu
  18. The Director, Doordharshan Kendra, Madras-5.
  19. The Director, All India Radio, Madras-4.
  20. The Notice Board.
- +Spare 10.**